F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 04.05.2018

ORDER NO. 80 of 2018

Hon'ble President is pleased to order the following sitting commencing from 07.05.2018 to 08.05.2018, for CESTAT Delhi to the extent indicated below:-

COURT	DEDIOD	T
COOKI	PERIOD	WORK ASSIGNED
II dil I di la companya di la compan		
Hon'ble Justice Dr. Satish Chandra,	From 07.05.2018 to	Excise Division
President and Hon'ble Sh. Bijay	08.05.2018	Bench Matters
Kumar, Member (Technical)		
Hon'ble Sh. V. Padmanabhan,	From 07.05.2018 to	Service Tax Division
Member (Technical) and Hon'ble	08.05.2018 -	Bench Matters
Sh. Ajay Sharma, Member (Judicial)	33.33.23	Benefi Matters
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Hon'ble Shri C.L. Mahar, Member	From 07.05.2018 to	Customs Division
(Technical) and Smt. Rachna	08.05.2018	Bench matters
Gupta, Member (Judicial)	00.03.2010	bench matters
(Judicial)		
Hon'ble Shri C.L. Mahar, Member	From 07.05.2018 to	Cinalo Mando
(Technical)	08.05.2018 after	Single Member
(· · · · · · · · · · · · · · · · · · ·		Bench matters as
	211.01011	notified
Hon'ble Smt. Rachna Gunta	Bench is over	
dapta,	From 07.05.2018 to	Single Member
Member (Judicial)	08.05.2018 after	Bench matters as
	Customs Division	notified
	Bench is over	

Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar